

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/ 29/0 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Barnani Goswami,
Chief Judicial Magistrate,
Bajali, Pathsala.

Dated Guwahati, the ^{1h} 25 April, 2025.

Sub:- **Vehicle permission.**

Ref:- Your letter No. CJM/BAJ/2025/439 dtd. 23.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **permission to use the official vehicle, at own cost, from the evening of 23.04.2025 till the morning of 26.04.2025**, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/ 2911 /A, dated , 25-04-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

@ 25.04.25
Jt. Registrar